

The amount of loan assistance given by HUDCO for urban and rural housing for these two years is as under :—

Year	(Rs. in crores)		
	Urban	Rural	Total
1984-85	28.16	2.45	30.61
1985-86	21.84	0.00	21.84

(b) The provisional allocation for Rajasthan for 1986-87 under Indira Awas Yojana is Rs. 487.00 lakhs.

(c) Indira Awas Yojana is a Plan Scheme. Therefore, the allocation of funds to the States is done in accordance with the prescribed criteria of allocation of funds. According to this criteria, 50 per cent weightage is given to agricultural labourers, marginal farmers and marginal workers and 50 per cent weightage to the incidence of poverty. Rajasthan will get its share in accordance with this formula.

[English]

**Drinking water supply scheme in Chikmangalur**

7940. KUMARI D. K. THARADEVI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether former Prime Minister Smt. Indira Gandhi laid the foundation stone for drinking water supply scheme at Chikmangalur District;

(b) the size and cost of project;

(c) whether the scheme has been implemented, if not, the reasons therefor;

(d) the time by which the project will be implemented; and

(e) whether Government would finance the project ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The Government of Karnataka has intimated that late Prime Minister Smt Indira Gandhi laid the foundation stone for water supply scheme for Chikmangalur.

(b) The scheme was estimated to cost about Rs. 50 crores.

(c) No, the Government of Karnataka has intimated that the scheme was not implemented as the cost is too high and the scheme is not economically viable.

(d) and (e). Does not arise.

**Unauthorised squatters on DDA land in Govindpuri, Delhi**

7941. SHRI CHIRANJI LAL SHARMA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that squatters have occupied a large area of land of Delhi Development Authority in Govindpuri along with main roads; and

(b) if so, the steps taken to remove these unauthorised squatters from Government land ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The D. D. A. has reported that the number of these jhuggi dwellers is very large and there is no immediate proposal for shifting them.

**Assistance by National Co-operative Development Corporation**

7942. SHRI D. B. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether National Co-operative Development Corporation has been set up to provide financial assistance to tribal co-operatives; and

(b) if so, the details of the amount sanctioned and utilised, State-wise and Union Territory-wise, during the last three years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) the National Co-operative Development Corporation does provide assistance for tribal co-operatives.

(b) A statement is enclosed.